

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 162 OF 2016 &  
IA Nos. 338 and 570 OF 2016**

**Dated : 18<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Amaravati Power Transmission Co. Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Sharma  
Mr. Rajiv Yadav

Counsel for the Respondents (s) : Mr. D.V. Raghuvamsy for  
Mr. Buddy Ranganadhan

**ORDER**

Issue notice on the appeal as well as on the I.A. No. 570 of 2016 (Appl. for filing additional documents). Mr. Raghu Vamsy takes notice on behalf of the respondent.

List the matter on **15.11.2016.**

**(I.J. Kapoor)  
Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**